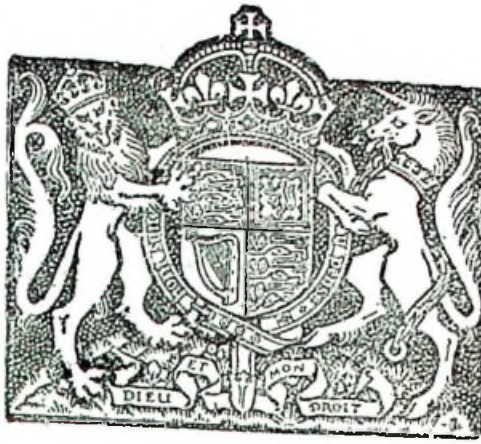




The Orissa Gazette

PUBLISHED BY AUTHORITY.

No. 41 CUTTACK, FRIDAY, OCTOBER 11, 1940.

Separate paging is given to this Part, in order that it may be filed as a separate compilation.

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PART I.

Appointments, Postings, Transfers, Powers, Leave, and other Personal Notices.

PROGRAMME FOR THE VISIT OF HIS EXCELLENCY SIR JOHN AUSTEN HUBBACK, K.C.S.I., I.C.S., GOVERNOR OF ORISSA, TO CUTTACK, BHADRAK AND GARH MADHUPUR.

DAY AND DATE.	STANDARD TIME.	PLACE.	REMARKS.
OCTOBER, 1940—			
Monday, 21st	9-20 A.M.	Leave Puri	... By special train.
	11-23 A.M.	Arrive Cuttack.	
		Detrain and drive to the Circuit House, Cuttack.	

DAY AND DATE.	STANDARD TIME.	PLACE.	REMARKS.
OCTOBER, 1940—			
Tuesday, 22nd ...		HALT.	
Wednesday, 23rd ...	10-00 P.M.	Enter the Saloon which will be kept in a quiet siding.	
Thursday, 24th ...	00-42 A.M.	Leave Cuttack ...	Saloon will be attached to 3 Dn. Madras Mail.
	03-52 A.M.	Arrive Bhadrak ...	Saloon will be detached and kept in a quiet siding.
	9-15 A.M. to 11-15 A.M.	Visit flood affected areas and return to the saloon.	On foot.
	02-23 P.M.	Leave Bhadrak ...	Saloon will be attached to 62 Up Asansol-Puri Passenger.
	04-15 P.M.	Arrive Garh Madhupur ...	Saloon will be detached and kept in a quiet siding.
	4-30 P.M.	Visit flood-affected areas and return to the saloon.	On foot.
Friday, 25th ...	8-00 A.M.	Visit flood-affected areas ...	
	10-30 A.M.	Return to the saloon ...	
	11-15 A.M.	Leave Garh Madhupur ...	Saloon will be attached to 10 Up Puri Passenger.
	12-56 P.M.	Arrive Cuttack.	
		Detrain and drive to the Circuit House.	
Saturday, 26th and Sunday, 27th }		HALT.	
Monday, 28th ...	9-15 A.M.	Leave Cuttack ...	By special train.
	11-15 A.M.	Arrive Puri.	
		Detrain and drive to Government House.	

(All arrivals and departures will be private.)

PARTY.

HIS EXCELLENCY THE GOVERNOR.

*LADY HUBBACK.

F. E. A. Taylor, Esq., I.C.S., Secretary to the Governor.

*D. B. Moore, Esq., I.P., Aide-de-Camp to the Governor.

*Subedar-Major and Hony. Lieut. Bhim Singh Thapa, Bahadur, O.B.I., Hony. Indian Aide-de-Camp to the Governor.

* Will not accompany His Excellency to Bhadrak and Garh Madhupur.

All letters and telegrams intended for His Excellency the Governor and Party should be addressed to "Orissa Governor's Camp", without the addition of the name of any post town.

By order,

F. E. A. TAYLOR,

Secretary to His Excellency
the Governor, Orissa.

HOME DEPARTMENT.

NOTIFICATIONS.

The 3rd October 1940.

No. 2056-P.—In exercise of the powers conferred by sub-sections (1) and (2) of section 14 of the Code of Criminal Procedure, 1898 (Act V of 1898), the Governor of Orissa is pleased—

- (a) to confer upon Sri Biswambhar Senapati, who has been appointed to be the President of the Panchayats of Union No. IV in the police-station Baliana of the Sadr subdivision in the district of Puri in place of Sri Lingaraj Mohapatra (who was appointed for a period of three years under notification No. 4335-P., dated the 10th May 1938), the powers of a Magistrate under sections 64, 127 and 128 of the said Code within the limits of the said Union; and

- (b) to declare that he may exercise the said powers during the unexpired portion of the period of three years ending on the 12th March 1941 up to which date Sri Lingaraj Mohapatra had been empowered to hold the office of the President of the said Panchayat.

The 3rd October 1940.

No. 2058-P.—In exercise of the powers conferred by sub-sections (1) and (2) of section 14 of the Code of Criminal Procedure, 1898 (Act V of 1898), the Governor of Orissa is pleased—

- (a) to confer upon Sri Kulamani Mohanty, who has been appointed to be the President of the Panchayats of Union No. VI in the police-station Tangi of the Khurda subdivision in the district of Puri in place of Sri Nilakantha Mohapatra, who was appointed for a period of three years under notification No. 6355-P., dated the 12th July 1938, the powers of a Magistrate under sections 64, 127 and 128 of the said Code within the limits of the said Union; and

- (b) to declare that he may exercise the said powers during the unexpired portion of the period of three years ending on the 28th April 1941 up to which date Sri Nilakantha Mohapatra had been empowered to hold the office of President of the said Panchayat.

By order of the Governor,

J. BOWSTEAD,

Chief Secretary to Government.

HEALTH AND LOCAL SELF-GOVERNMENT DEPARTMENT.

NOTIFICATION.

The 4th October 1940.

No. 5024-L.S.-G.—The services of Civil Assistant Surgeon Dr. Harish Chandra Paul, M.B., B.S., attached to the Jajpur Subdivisional Hospital in the district of Cuttack, are placed temporarily at the disposal of the Government of India in the Defence Department (Army Branch).

By order of the Governor,

S. DAS,

Secretary to Government.

EDUCATION DEPARTMENT.

NOTIFICATIONS.

The 2nd October 1940.

No. 4114-E.—It is hereby notified that in accordance with the provisions contained in sub-section (1) of section 5 of the Madras Elementary Education Act (Madras Act VIII of 1920), read with paragraph 2 of notification No. 1493-E., dated the 22nd June 1936, Sri P. Narayan Rao, B.A., B.L., has been duly elected to be the President of the District Educational Council, Ganjam, constituted in notification No. 3742-E., dated the 4th September 1940.

The 2nd October 1940.

No. 4115-E.—In accordance with the provisions contained in section 7 of the Madras Elementary Education Act (Madras Act VIII of 1920), it is hereby notified that Sri Madan Mohan Padi has been elected to be the Vice-President of the District Educational Council, Ganjam, constituted in notification No. 3742-E., dated the 4th September 1940.

The 3rd October 1940.

No. 4154-E.—Sri Damodar Misra, temporary lecturer in Philosophy in the Ravenshaw College at Cuttack, is allowed to continue in his post and in the junior branch of class II of the Orissa Educational Service for a further period of three months, with effect from the 17th September 1940 or till recruitment is made to the post in consultation with the Public Service Commission whichever is earlier, vice Sri Sarat Chandra Ghosal appointed Personal Assistant to the Director of Public Instruction, Orissa.

By order of the Governor,

S. DAS,

Secretary to Government.

DEVELOPMENT DEPARTMENT.

NOTIFICATIONS.

The 4th October 1940.

No. 3320-D.—Mr. Narendra Kumar Patra, District Sub-Registrar, Balasore, is granted leave on average pay on medical certificate for three months and twenty-four days, with effect from the 9th July 1940, under rules 154, 155, 156 and 157 of the Orissa Service Code.

The 4th October 1940.

No. 3321-D.—Sri G. P. Swami, Sub-Deputy Collector at Balasore, was appointed to act, in addition to his duties, as District Sub-Registrar of Balasore, with effect from the 9th July 1940 to the 14th July 1940.

The 4th October 1940.

No. 3322-D.—Sri A. C. Das, Sub-Deputy Collector at Balasore, was appointed to act, in addition to his duties, as District Sub-Registrar of Balasore, from the 15th July 1940 to the 2nd August 1940 and from the 21st August 1940 to the 12th September 1940.

The 4th October 1940.

No. 3323-D.—Mulla Ghulam Rasool, Sub-Registrar, Dhamnagar, was appointed to officiate as District Sub-Registrar of Balasore from the 3rd August 1940 to the 20th August 1940.

The 4th October 1940.

No. 3324-D.—Sri Bipin Behari Pujhari, Sub-Registrar, Khurda is appointed to act as District Sub-Registrar of Balasore, with effect from the 13th September 1940, vice Mr. N. K. Patra, on leave.

By order of the Governor,

R. P. WARD,

Secretary to Government.

PUBLIC WORKS DEPARTMENT.

NOTIFICATIONS.

The 2nd October 1940.

No. 10978-E.—Mr. W. G. Came, B. Sc., Superintending Engineer, Orissa Circle, is permitted to attend the Annual Camp exercise of the Bihar Light Horse at Muzaffarpur from the 30th October to 10th November 1940 (both days inclusive).

The 2nd October 1940.

No. 10979-E.—Rai Bahadur S. N. Chaudhuri, Under-Secretary to the Government of Orissa, Public Works Department, is allowed to hold full charge of the Orissa

Circle in addition to his own duties, vice Mr. W. G. Came, attending Annual Camp exercise of the Bihar Light Horse at Muzaffarpur.

The 2nd October 1940.

No. 10986-E.—Sri Sohanlal, Assistant Engineer in charge of the Rayaghada Sub-division of the Koraput Division, is posted to the charge of the Berhampur Subdivision of the Ganjam Division, with effect from the date he takes over charge.

The 2nd October 1940.

No. 10987-E.—On relief from the Berhampur Subdivision, Sri V. Ramarao, temporary Assistant Engineer, is posted to the charge of the Rayaghada Subdivision of the Koraput Division.

The 4th October 1940.

No. 11099-E.—Mr. W. R. Fleury, Executive Engineer, Sambalpur Division, is granted leave on average pay for one month and three days, under rules 77 and 81 of the Orissa Fundamental Rules, with effect from the 22nd September 1940.

Notification No. 9821-E., dated the 3rd September 1940, is hereby cancelled.

By order of the Governor,

S. K. ROY,

Secretary to Government.

SUBORDINATE CIVIL SERVICE.

OFFICE OF THE REVENUE COMMISSIONER.

NOTIFICATION.

The 3rd October 1940.

No. 5516-R.—Mr. M. Appa Rao, Sub-Deputy Magistrate and Sub-Deputy Collector, working as Assistant Secretary to the Revenue Commissioner, Orissa, is granted leave on average pay for one month and nine days from the 12th September 1940 to the 20th October 1940, both the days inclusive, under rules 150, 155, and 157 of the Orissa Service Code.

E. R. WOOD,

Revenue Commissioner.

ORISSA EDUCATIONAL SERVICE.

NOTIFICATION.

The 2nd October 1940.

No. 6-A.—i. Sri Krishna Chaudra Sen Gupta, Headmaster of the Ravenshaw

Collegiate School, Cuttack, now officiating as headmaster of the Sambalpur Zila School, is appointed to be the headmaster of the Ravenshaw Collegiate School at Cuttack, with effect from the 21st October 1940.

2. Sri Krushna Chandra Mahanti, Sub-Inspector of Schools, Berhampur Range, now officiating as headmaster of the Ravenshaw Collegiate School at Cuttack, is appointed to act as headmaster of the Sambalpur Zila School, with effect from the 21st October 1940, vice Mr. Mahesh Chandra Pradhan on deputation.

S. C. TRIPATHI,

Director of Public Instruction.

SUBORDINATE EDUCATIONAL SERVICE.

NOTIFICATION.

The 4th October 1940.

No. 21.—Mr. Lemuel Mahapatra, Deputy Inspector of Schools, Bhadrak, now officiating as Sub-Inspector of Schools, Ghumsur Range, is allowed leave on average pay for seven days, with effect from the 4th September 1940, under rules 150, 155-57 of the Orissa Service Code.

2. Notification No. 17, dated the 7th September 1940, published at page 188 of Part I of the *Orissa Gazette*, is hereby cancelled.

S. C. TRIPATHI,

Director of Public Instruction.

ELECTION OF MUNICIPAL COUNCILLORS.

NOTIFICATION.

The 3rd October 1940.

Under rules 28 and 34 of the rules for the conduct of elections of Municipal Councillors, the persons whose names are given below have been declared elected as Councillors of the Berhampur Municipal Council and they shall come into office with effect from 1st November 1940:—

Number and name, if any, of ward.	Name of person declared elected.	Community or Sex (if the person has been declared elected for reserved seat).
Ward II ...	(1) Sri W. V. Sankarao Pantulu.	Christian.
	(2) Mr. K. M. Paul ...	
Ward III ...	Sri Basudeva Patro.	
Ward IV ...	Sri Madduri Apparao Pantulu.	
Ward XI ...	Sri Anem Basanna.	
Ward XIII ...	Sri Krupasindhu Pattodevo.	
Ward XV ...	Sri V. Venkataratnam Raju.	
Ward XIX ...	Sri Anem Narasimharao.	

PRATINIDHI SINGH,

Election Officer, Berhampur Municipality.